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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 166/2003 in
OA 1170/2002

New Delhi this the 31st day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri R.K.Upadhyaya, Member (A)

Shri D.K.Sharma,
S/O Shri N.S.Gaurav,
Reviser (Transmission Executive),
External Services Division,
All India Radio, Parliament
Street, New Delhi.

..Petitioner

(By Advocate Shri S.Y.Khan)

VERSUS

1. Shri Pawan Chopra,
Secretary,
Ministry of Information and
Broadcasting, Govt. of India, e
New Delhi.
2. Shri K.S.Sarma,
C.E.O. & Director General,
All India Radio, Parliament
Street, Akashvani Bhawan,
New Delhi.
3. Miss Usha Purie,
Director External Services Division,
Parliament Street, Askashvani Bhawan,
New Delhi.

..Respondents

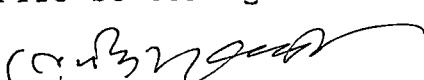
(By Advocate Mrs. Harvinder Oberai)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Learned counsel for both the parties submit that the order of the Tribunal dated 29.1.2003 in OA 1170/2002 has been fully complied with. In the circumstances, we see no good reason to continue with this CP.

2. In view of the above, CP 166/2003 is dismissed. Notices issued to the alleged contemners are discharged. File be consigned to the record room.


(R.K.Upadhyaya)
Member (A)


(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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